

SUPREME COURT OF INDIA

Re: Appointment of Ms. Justice Sabina, Judge, High Court of Himachal Pradesh (PHC: Punjab and Haryana) as Chief Justice of High Court of Himachal Pradesh.

The office of the Chief Justice of the High Court of Himachal Pradesh has fallen vacant recently, consequent upon retirement of Mr. Justice A.A. Sayed. Therefore, appointment to that office is required to be made.

Ms. Justice Sabina (PHC: Punjab and Haryana) was appointed on 12 March 2008 and is due to retire on 19 April 2023. She is presently the Acting Chief Justice of the High Court of Himachal Pradesh. The Collegium has, by its separate resolution, proposed the appointment of Mr. Justice Jaswant Singh, seniormost puisne Judge of the High Court of Punjab and Haryana, as the Chief Justice of the High Court of Tripura. Mr. Justice Jaswant Singh is also due to retire on 22 February 2023. The Collegium has already proposed Mr. Justice Rajesh Bindal, the first in order of seniority among the judges from the High Court of Punjab and Haryana (presently Chief Justice of the High Court of Judicature at Allahabad) for appointment as a Judge of the Supreme Court.

In this backdrop, having regard to the seniority of Ms. Justice Sabina, the Collegium resolves to recommend that she be appointed as Chief Justice of the High Court of Himachal Pradesh as she is fit and suitable in all respects for the same. Ms. Justice Sabina shall have a tenure of about two months before she retires as Chief Justice on 19 April 2023.

(Dhananjaya Y Chandrachud), CJI

(Sanjay Kishan Kaul), J.

(K.M. Joseph), J.

07 February 2023.

